

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 20.07.2012

OA No. 177/2012 with MA No. 219/2012

Mr. P.N. Jatti, counsel for applicant.
Mr. Mukesh Agarwal, counsel for respondent no. 1.
Mr. G.S. Rathore, counsel for respondent nos. 2 to 4.

Learned counsel appearing on behalf of the applicant wishes to withdraw the present Original Application with liberty to file fresh Original Application.

In view of the request made by the learned counsel for the applicant, the present Original Application is dismissed as withdrawn with liberty to the applicant to file fresh Original Application. Thus, the Misc. Application also stands disposed of.

Anil Kumar

(ANIL KUMAR)
MEMBER (A)

J.C. S. Rathore

(JUSTICE K.S. RATHORE)
MEMBER (J)

Kumawat